

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**C.M.P. No. 79 of 2021**

Dr. Krishna Nand Sharma .....  
..... **Petitioner**  
**Versus**  
The State of Jharkhand & Ors. .... **Opp. Parties**

-----  
**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
-----

For the Petitioner :  
For the Respondent-State :  
.....

**03/Dated:23/04/2021:**

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid-19 pandemic and that is why the lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

**(Sanjay Kumar Dwivedi, J.)**